

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 1249-1250/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 02-02-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Geeta Luthra, Sr. Adv.
Ms. Priya Hingorani, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Varun Dhavan, Adv.
Mr. Manish Kumar, Adv.
Mr. Ashwani Kumar Dubey, AOR

For Respondent(s) Mr. Tushar Mehta, SG for MHA
Mr. B V Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable within four weeks.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR